

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4003**  
TO BE ANSWERED ON 13.08.2015

**SOLAR ENERGY BASED DUAL PUMP**

4003. ADV. CHINTAMAN NAVASHA WANAGA:  
SHRI NANDI YELLAIAH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government have implemented new scheme for installation of solar energy based dual pumps in remote rural area of the country and if so, the details thereof;
- (b) whether the Government has issued supplementary guidelines under the existing 'Solar Pumping Programme for Irrigation and Drinking Water' Scheme to solarize the targeted one lakh pumps throughout the country and if so, the districts which would be benefited under this project, State/ UT-wise
- (c) the progress achieved during each of the last three years so far under the project, State/UT-wise; and
- (d) the details of funds earmarked/released to States for the purpose during the said period, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY  
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a):** Yes, Madam. A new programme for solar pumps for irrigation was launched during 2014-15. Solar based dual pump for drinking water in remote rural areas was included under the new programme.
- (b):** Supplementary guidelines were issued for installation of 1,00,000 solar pumps for irrigation & drinking water during 2014-15. State/UT details of pumps allocated under the programme is placed at Annexure I.
- (c):** State/ UT-wise solar pumps installed during the last three years is placed at Annexure II.
- (d):** The fund released under 1,00,000 solar pumps for irrigation and drinking water during 2014-15 is placed at Annexure III.

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## Annexure-I

Annexure -I referred to in reply to Part (b) of the Lok Sabha Unstarred Question no 4003 to be answered on 13.08.2015

State /UT wise allocation of Solar Pumps under Solar Pumping Programme

S No	State	For irrigation	For drinking Water	Through NABARD
1	Andhra Pradesh	6725	1000	3000
2	Arunachal Pradesh		100	30
3	Assam	-	-	750
4	Bihar	3516	1500	1350
5	Chhattisgarh	2740	2000	600
6	Goa			30
7	Gujarat	2500	500	600
8	Haryana	873	-	900
9	Himachal Pradesh	-	-	75
10	Jammu & Kashmir	-	-	90
11	Jharkhand	1400	2000	150
12	Karnataka	5225	500	1200
13	Kerala	1380		600
14	Madhya Pradesh	3000	750	850
15	Meghalaya	-	100	30
16	Mizoram	-	-	30
17	Maharashtra	7540	-	600
18	Manipur	-	-	45
19	Nagaland	-	-	30
20	Odisha	2560	2000	750
21	Punjab	1600		2000
22	Rajasthan	9902	2000	4800
23	Sikkim	-	-	30
24	Tamilnadu	3150	500	2400
25	Telangana	4225	869	0
26	Tripura	-	-	150
27	Uttar Pradesh	7100	1500	6600
<b>Total</b>		<b>63436</b>	<b>15330</b>	<b>30000</b>

Annexure -II

Annexure- II referred to in reply to Part (c) of the Lok Sabha Unstarred Question no 4003  
to be answered on 13.08.2015

State wise Nos. of solar pumps (for irrigation & drinking water) installed during  
2012-13, 2013-14, 2014-15 and 2015-16 (up to 30.06.2015)

S.no	State	Installed for Irrigation	Installed for Drinking water
1	Andhra Pradesh	750	10
2	Bihar	216	-
3	Chhattisgarh	350	967
4	Haryana	74	-
5	Jharkhand	-	1044
6	Madhya Pradesh	1719	669
7	Maharashtra	-	54
8	Odisha	-	1222
9	Punjab	100	-
10	Rajasthan	21936	-
11	Tamil Nadu	415	-
12	Telangana	-	52
13	Uttar Pradesh	1978	165
14	Uttarakhand	-	579
<b>Total</b>		<b>27538</b>	<b>4762</b>

**Annexure- III****Annexure- III referred to in reply to Part (d) of the Lok Sabha Unstarred Question no 4003 to be answered on 13.08.2015**

State wise liabilities under Solar Pumping programme for irrigation and drinking water

Sno	State	Funds Released ( Rs in Lacs)
1	Andhra Pradesh	2422.35
2	Arunanchal Pradesh	14
3	Bihar	613.47
4	Chhattisgarh	1519.6
5	Gujarat	1217
6	Haryana	378.01
7	Jharkhand	651
8	Karnataka	514
9	Kerala	248.4
10	Madhya Pradesh	1445.65
11	Maharashtra	2908.9
12	Meghalaya	14
13	Mizoram	1
14	Orissa	1308
15	Punjab	762
16	Rajasthan	5642.18
17	Tamil Nadu	664
18	Tripura	25.92
19	Uttar Pradesh	1394
20	Telangana	1605.8
21	NABARD	12000
	Total	35349.28